

The Odisha Gazette

EXTRAORDINARY
PUBLISHED BY AUTHORITY



No. 2765, CUTTACK, THURSDAY, JUNE 25, 2026, ASADHA, 4, 1948

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BY ORDER
Director, Printing, Stationery & Publication, Odisha

NOTICE BY: JD CONSTRUCTIONS

It is for information to all concerned that the Partnership Firm M/s **JD CONSTRUCTIONS** bearing Regd. No.- **1820202200202 / 2022** ,having PAN: **AAPFJ5842C** has been reconstituted with effect from **24/11/2025** vide reconstitution deed dated **24/11/2025** as follows:

A. CHANGE OF PARTNERS:

1. Before Reconstitution, Partners were:

- i) RONA K DUGAR (PAN: ANLPD9105H)
- ii) TWO7 ADDRESS MAKERS PRIVATE LIMITED
(Represent by it's Director, SWAYAM PRAKASH JENA)
(CIN: U41000OD2024PTC047197, PAN: AALCT3640B)

2. Incoming Partner:

- i) DEEPAK KUMAR PANI (PAN: APBPP8178G)
- ii) THIRUKOVALLURI RAMESH (PAN: AEAPR8943P)

3. Outgoing Partner:

- i) RONA K DUGAR (PAN: ANLPD9105H)

4. After Reconstitution, Partners are:

- i) TWO7 ADDRESS MAKERS PRIVATE LIMITED
(Represent by it's Director, SWAYAM PRAKASH JENA)
(CIN: U41000OD2024PTC047197, PAN: AALCT3640B)
- ii) DEEPAK KUMAR PANI (PAN: APBPP8178G)
- iii) THIRUKOVALLURI RAMESH (PAN: AEAPR8943P)

B. CHANGE OF ADDRESS OF REGISTERED OFFICE/PRINCIPAL PLACE OF BUSINESS OF “JD CONSTRUCTIONS”:

1. Before Reconstitution, Address was:

Office No-104, 1st Floor, Arihant Plaza, Plot No-B-15, PO/PS:-Saheed Nagar, Distt:- Khordha, City:- Bhubaneswar, Odisha-751007.

1. After Reconstitution, Address is:

Ground Floor, GA Plot No-18, Revenue Plot No-1438, Saheed Nagar, PO/PS:-Saheed Nagar, City:-Bhubaneswar, Distt:-Khordha, Odisha-751007.